

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2708 OF 2020

(S.C.No.1426/2019 on the files of Additional Sessions Court – IV, Thiruvananthapuram in Crime No.3//2019 of Excise Range Office, Thiruvananthapuram)

Petitioner/Petitioner

Anilkumar, Aged 40 Years,
S/o Gopalan,
Pullukandam Parathazhath (H),
Parathode Desom, Konnathadi Village,
Idukki District

BY ADV.SRI.B.SURJITH

Respondents / Respondents

1. State of Kerala,
Represented by Public Prosecutor,
High Court of Kerala
Ernakulam, Pin – 682031
2. The Excise Inspectore,
Excise Range Office,
Thiruvananthapuram, Pin - 695023

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2708 of 2020

Dated this the 15th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted that he want to withdraw the bail application. Hence, this bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

YKB